

**Increase in the Price of
Commercial Vehicles**

343. SHRIMATI PRATIBHA
SINGH:

SHRIMATI MARGARET
ALVA:

SHRIMATI LEELA DAMO-
DARA MENON:

SHRIMATI RATHNABAI
SREENIVASA RAO:

SHRI M. S. ABDUL KHADER:

Will the Minister of HEAVY INDUSTRY
be pleased to state:

(a) whether Government have permitted a
price increase for different manufactures of
commercial vehicles;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to
undertake any cost examination of the
industry?

THE DEPUTY MINISTER IN THE
MINISTRY OF HEAVY INDUSTRY (SHRI
DALBIR SINGH): (a) and (b)
The manufacturers of Commercial Vehicles
have been allowed to increase the price of
their vehicles of 3 tonnes and above capacity
with effect from 15th May, 1974. The
increase has been allowed in due
consideration of all round rise in cost of
production.

(c) The price increases allowed recently
were agreed to after detailed cost examination
by the Bureau of Industrial Costs and Prices.

**Grievances of London based staff
of Indian High Commission**

344. SHRI O. P. TYAGI: Will the
Minister of EXTERNAL AFFAIRS be
pleased to state:

(a) whether it is a fact that London-based
Staff of the Indian High Commission had
brought to the notice of the Foreign Secretary,
their grievances concerning their service
conditions and with regard to the large scale
retrenchment which took place last year; and

(b) if so, what steps are being taken by
Government in the matter?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH): (a) Yes,
Sir.

(b) Subsequent to the meeting with the
Foreign Secretary, a Special Inspection Team
headed by the Additional Secretary in the
Ministry was sent to London. The team held
protracted discussions and reached decisions
covering the outstanding issues affecting the
local staff in London. It has been decided to
wind up the special cadres, which for
historical reasons existed in the London
office. As from 1975, the High Commission
would be brought on to the same basis as
other Indian Missions abroad. The end of the
multiplicity of cadres is expected to lead to
simpler and more efficient administration and
also result in economy in expenditure both on
current account and on the pension esta-
blishment. These decisions were reached in
consultation with and accepted by the
representatives of the local staff employed in
the London High Commission.

Coal Mining Authority

345. SHRI O. P. TYAGI: Will the
Minister of STEEL AND MINES be
pleased to state:

(a) whether it is a fact that Coal Mining
Authority has set up its office in a 5 star hotel
in Lucknow; and

(b) if so, what is the rent being paid per
month for the above accommodation?

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES (SHRI
SUBODH HANSDA): (a) and (b) No, Sir.
The Regional Office of the Coal Mines
Authority set up in Lucknow is located in
Avadh Bazar which is an annexe of the Clarke
Avadh Hotel meant for commercial offices,
shops, etc. The rent that is being paid is Rs.
2,469 per month for an area measuring 1336
square feet which works out to Rs. 1.86 per
square foot.

Hospital for Gold Mine Workers

346. SHRI H. S. NARASIAH: Will
the Minister of STEEL AND MINES be
pleased to state:

(a) whether Government propose to
contribute towards the charges of dispensation
of medical facilities incurred on the